

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1263  
ANSWERED ON:17.08.2012  
ENVIRONMENTAL CLEARANCE TO POWER PROJECTS  
Mahajan Smt. Sumitra

**Will the Minister of POWER be pleased to state:**

- (a) the details of power projects for which environmental and other clearance have been provided during the last three years and the current year along with their estimated power generation capacity, State wise including Madhya Pradesh;
- (b) whether the developers of power projects are facing problems in purchasing raw material for the cleared power projects;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to ensure supply of raw material in adequate quantity for projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : With the enactment of the Electricity Act, 2003, concurrence of Central Electricity Authority (CEA) is not required for setting up of new Thermal Power Projects. However, concurrence of CEA is required for setting up of Hydro Projects estimated to involve capital expenditure exceeding such as may be fixed from time to time, by notification by the Central Government. Environment and Forest clearances to power projects are, however, accorded by the Ministry of Environment and Forests(MoEF) as per defined procedures laid down by them through various Notifications issued from time to time.

During the last 3 years & current year (i.e. 01.04.2009 onwards), CEA have accorded concurrence to 18 nos. of Hydro Projects in the country. However, no proposal of any hydro project was received from Madhya Pradesh. The State-wise details of these projects alongwith current status of environment and forest clearance as available is enclosed at Annex-I.

During the last three years (for the period 1.4.2009 – 31.3.2012), coal based thermal power projects totalling to 106130 MW and projects totalling to 4620 MW during the current year have been accorded Environmental clearance by MoEF. State - wise details of these projects including the state of Madhya Pradesh are enclosed as Annex-II & Annex-III respectively.

(b) to (d): Demand of coal is estimated on a year to year basis and its shortage is assessed depending upon the availability of indigenous coal. For the year 2012-13, against an estimated coal requirement of 476 Million Tonnes (MT) from domestic sources, availability of coal was indicated as 407 MT, thereby resulting in an anticipated shortfall of 69 MT. In order to bridge this gap, Power Utilities have been assigned a target to import 46 MT (equivalent to 69 MT of domestic coal due to its higher calorific value) of coal during the year 2012-13 for blending with domestic coal.